| | | | | | | | | | | | | | Annexure-5 |
|--|---------|--------------|---------------------------|-------------|---------------------------|--------------|-----------------------------|-------------|--------|------------|------------|-------------|------------|
| Name of the Corporate Debtor ICOAT Project | | | | | ts Private Limited | | Commencement of Liquidation | | | 26.05.2023 | | | |
| List of Creditors as on 04.07.2023 | | | | | | | | | | | | | |
| | | | | | List of ope | rational cre | editors (Go | vernment du | ies) | | | | |
| Amount i | | | | | | | | | | | | | |
| SI. | Details | of claimant | Details of claim received | | Details of claim admitted | | | Amount of | Amount | Amount | Amount of | Remarks, if | |
| No | | | | | | | | contingent | of any | of claim | claim not | any | |
| | | | | | | | | claim | mutual | under | admitted | | |
| | Depart | Government | Date of | Amount | Amount of | Nature of | Whether | % of voting | | dues, | verificati | | |
| | ment | | receipt | claimed | claim | claim | related | share in | | that may | on | | |
| | | | | | admitted | | party? | CoC, if | | be set- | | | |
| | | | | | | | | applicable | | off | | | |
| | | | | | | | | | | | | | |
| 1 | LEPF | Central Govt | 26/06/2023 | 5,74,307.00 | 43,555.00 | Operation | No | 0.95 | 0 | 0 | 0 | 5,30,752.00 | Int/ |
| | | | | | | al | | | | | | | damages |
| | | | | | | | | | | | | | disallowed |
| 2 | 2 ESIC | Central Govt | 27/06/2023 | 17,076.00 | 11,527.00 | | No | 0.25 | - | - | - | 5,549.00 | Int/ |
| | | | | | | Operation | | | | | | | damages |
| | | | | | | al | | | | | | | disallowed |
| Tot | al | | | 5,91,383.00 | 55,082.00 | - | - | 1.20 | - | - | - | 5,36,301.00 | |

Murali Mohan Chevuturi Liquidator In the matter of ICOAT Projects (P) Ltd (P) Ltd Date: 04.07.2023